

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4102
ANSWERED ON:18.05.2006
SERVICE TAX ON MOBILE CATERING SERVICES
Jagannath Dr. M.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways propose to introduce service tax on Mobile catering services;
- (b) if so, the details thereof;
- (c) the time by which it is likely to be introduced; and
- (d) the estimated quantum of amount the Railway is expected to collect by imposition of the said tax?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIR. VELU)

(a) to (d) : In compliance to Ministry of Finance, Department of Revenue notification No. 2/2006-Service Tax dated 01.03.2006, instruction for levying of Service Tax on Mobile Catering Services of Indian Railways, at the prescribed rate and the manner contained in the said notification, has been issued. Indian Railway Catering and Tourism Corporation and its licensees of on-board catering services, have been instructed to collect the Service Tax as fixed by Ministry of Finance and pass on the whole amount collected from the passengers, to the authorities concerned under the Ministry of Finance, Department of Revenue.